

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ADVERTISEMENT

Imphal, the 5th August, 2026

No. HCMEST-12011/2/2026-ESTT-II SECTION-HCM/ 16 947 : Applications are invited online for filling up the post of Manipur Judicial Service Grade – I in the scale of pay as given against the post through Direct Recruitment. The conditions of service shall be governed by the Manipur Judicial Service Rules, 2005 as amended from time to time.

Sl. No.	Name of Post	Scale of Pay	No. of Post		
			UR	OBC (M)	TOTAL
1.	Manipur Judicial Service Grade – I	J-5: Rs. 144840-194660/-	1	1	2

Important Dates:

- Opening of Online Registration and Submission of Application Form: **05.09.2026 (11:00 A.M.)**
- Closing of Online Registration and Submission of Application Form: **22.09.2026 (04:00 P.M.)**
- Download of Admit Card will be notified later only on the official website www.hcmimphal.nic.in

Applicants are advised, in their own interest, to complete and submit the online Application Form well before the closing date and not wait until the last date, so as to avoid the possibility of disconnection, inability or failure due to heavy internet traffic or website load.


(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. All the Registrars, High Court of Manipur.
5. All the Joint Registrars, High Court of Manipur.
6. The Deputy Registrar (Judl.)/OSD/Court Manager Gr. IIs, High Court of Manipur.
7. All the Assistant Registrars/Sr. Private Secretaries/Librarian-cum-Research Officer, High Court of Manipur.
- ✓ 8. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of the Registry.
9. All the Superintendents/Stamp Reporter/Court Officers/Sr. System Officer, High Court of Manipur.
10. All the Court Masters, High Court of Manipur
11. The Guard File/Notice Board/Concerned file.

DETAILS FOR THE POST OF MANIPUR JUDICIAL SERVICE GRADE - I

Sl. No.	Post	No. of post		
		UR	OBC (M)	TOTAL
1.	Manipur Judicial Service Grade – I	1	1	2
2.	Pay Scale	J-5: Rs. 144840-194660/-		
3.	Eligibility	(i) Must be a holder of degree in law of a recognized University. (ii) Must be practicing as an Advocate in Courts of Civil and Criminal jurisdiction on the last date fixed for receipt of applications and must have so practiced for a period of not less than 7 (seven) years as on the date. <i>(Explanation – Advocate includes government pleaders and public prosecutors)</i> (iii) In respect of in-service Judicial Officer, the officer must have completed continuous 7 (seven) years or more in Bar before entering Judicial Service or continuous 7 (seven) years or more as a Judicial Officer or a combined experience of 7 (seven) years or more as Advocate and as a Judicial Officer on the last date fixed for submission of application. (iv) Must have sufficient working knowledge of State Official Language (Manipuri). <i>* Certificate of Practice/Experience in the format Annexed in the Advertisement to be uploaded in the concerned application form.</i>		
4.	Age	Must be not below 35 years and not more than: i) 50 years as on the last date of application form submission in case of person belonging to SC & ST. ii) 48 years as on the last date of application form submission in case of person belonging to OBC. iii) 45 years as on the last date of application form submission in case of any other person.		
5.	Mode of Application	Only through online by using the website <u>www.hcmimphal.nic.in</u>		
6.	Examination fees (online payment only)	Rs. 2000/- for UR/OBC Candidates Rs. 1000/- for ST/SC Candidates No fee is payable for PwD (Persons with Disabilities) <i>N.B. In any case fee shall not be refunded</i>		
7.	Mode of issue of Admit Card	Only through online by using the website <u>www.hcmimphal.nic.in</u> <i>(Date for download of Admit Card will be notified later)</i>		
8.	Mode of Selection	(i) Select list will be prepared on the basis of merit of the total marks obtained in Written Examination and Viva-Voce/Interview.		
9.	Mode of Examination	(i) Written Examination – 300 Marks • Candidates securing 50% or more marks in the Written Examination shall be eligible for appearing in the Viva-Voce. • The High Court shall have the discretion to short list the candidates to the extent of three times the number of vacancies for Viva-Voce. (ii) Viva-Voce/Interview – 50 Marks • Candidates securing minimum 40% marks in the interview shall only be eligible to be included in the Select list.		

10. Syllabus

(i) **Written Examination – 300 Marks**

Sl. No.	Particulars	Marks/Duration
1.	Paper – I: General Knowledge, Aptitude, Intelligence, Test of Comprehension and Expression of Law and General English including Essay Writing on Legal Topic and Information Technology.	100 Marks (Duration – 3 hours)
2.	Paper – II: Problems of law as regards the Transfer of Property Act, Code of Civil Procedure, Specific Relief Act, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act, Bharatiya Nyaya Sanhita, Bharatiya Nagarik Suraksha Sanhita and Bharatiya Sakshya Adhiniyam.	100 Marks (Duration – 3 hours)
3.	Paper – III: Judgment Writing (Paper Book to be supplied) – Legal Theories on Jurisprudence, Provision of Constitution of India.	100 Marks (Duration – 3 hours)

Note: (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in Paper - II and III).

(ii) **Viva Voce/interview - 50 marks**

Knowledge of Manipur State Official Language (Manipuri) will also be tested during the Viva-Voce/Interview.

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05/08/21

IMPORTANT INSTRUCTIONS TO CANDIDATES

1.	CANDIDATES IN THEIR OWN INTEREST ARE ADVISED TO GO THROUGH THE DETAILED INSTRUCTIONS CONTAINED IN THIS ADVERTISEMENT.
2.	Candidates seeking reservation benefits for SC/ST/OBC must ensure that they are entitled to such reservation as per eligibility prescribed in the Advertisement.
3.	Applicants are advised to go through the steps in 'HOW TO APPLY' (<i>All steps are mandatory</i>) and fill up their application form correctly, properly and completely. Otherwise, their application will not be accepted. Things to be kept ready before applying online - Candidate's own valid email ID and Mobile Number. - Scanned Copy of recent passport photograph. (Size – 25KB to 100KB in .jpeg/.jpg format) (Dimension – 3.5 cm x 4.5 cm) - Scanned Copy of signature in plain white paper. (Size – 10KB to 50KB in .jpeg/.jpg format) (Dimension – 3.5 cm x 1.15 cm) - Scanned Copy of Left thumb impression in plain white paper. (Size – 10KB to 50KB in .jpeg/.jpg format) (Dimension – 3.5 cm x 1.15 cm) - Scanned Copy of LL.B. Certificate. (Size –500KB to 1MB in .pdf format) - Scanned Copy of Certificate of Practice and/or Experience (<i>in the format prescribed in the Annexure</i>) (Size –500KB to 1MB in .pdf format) - Scanned Copy of other Qualification Certificate (<i>if any</i>). (Size –500KB to 1MB in .pdf format) - Scanned Copy of Class X Certificate. (Size –500KB to 1MB in .pdf format) - Scanned Copy of SC/ST/OBC Certificate (<i>if applicable</i>). (Size –500KB to 1MB in .pdf format) - Scanned Copy of PwD Certificate (<i>if applicable</i>). (Size –500KB to 1MB in .pdf format) - Scanned Copy of No Objection Certificate (<i>if applicable</i>). (Size –500KB to 1MB in .pdf format)
4.	The Date and Centre of Examination will be indicated in the Admit Card .
5.	Candidates must carry Admit Card (print-out) along with at least one photo bearing IDENTITY PROOF in original such as Driving License, Voter ID Card, Aadhaar Card, Identity Card issued by University/College, PAN Card to the examination centre, failing which THEY SHALL NOT BE ALLOWED TO APPEAR IN THE EXAMINATION.
6.	All types of electronic gadgets including mobile phones, smart watch etc. are not allowed inside the premises where the examination is being conducted. Any infringement of these instructions shall entail disciplinary action including ban from future examinations.
7.	Candidates are advised in their own interest not to bring any of the banned items including mobile phones/pagers etc. to the venue of examination as arrangement for safe keeping of the same cannot be assured. The concerned authority will not be responsible for any loss in this regard.
8.	List of Documents: The following documents in original and self-attested photocopies in support of the candidate's eligibility and identity are to be produced invariably at the time of Viva-Voce/Interview. - Print-out of Admit Card. - Class X Certificate (as proof of Date of Birth). - LL.B Certificate. - Certificate of enrollment as an Advocate. - Certificate of Practice and/or Experience. - Certificates of other Qualification(s), if any. - Photo bearing IDENTITY PROOF as indicated in Para No. 5 of the <i>Important Instructions to Candidates</i>. 2 (two) passport sized photographs (as uploaded at the time of online application form submission). - SC/ST/OBC Certificates issued by competent authority for those candidates seeking reservation. - PwD Certificate issued by competent authority for those candidates seeking exemption from payment of Examination Fees. - No Objection Certificate issued before the last date of Online Application Form Submission for those candidates who are in Government Service.
9.	In case of any dispute, decision of the High Court will be final.
10.	Any further notifications shall be published only on our official website (www.hcmimphal.nic.in).

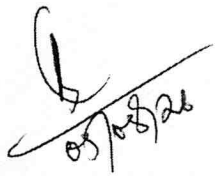
11.	Important Dates: ➤ Opening of Online Registration and Submission of Application Form: 05.09.2026 (11:00 A.M.). ➤ Closing of Online Registration and Submission of Application Form: 22.09.2026 (04:00 P.M.). ➤ Download of Admit Card will be notified later only on the official website www.hcmimphal.nic.in.
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HOW TO APPLY

1. Go to '**Apply here for the Post of MJS GRADE – I**' on the website of the High Court of Manipur (www.hcmimphal.nic.in).
2. Click on '**Login or Register**' and then click on '**New User? Register Now**' (**CANDIDATES MUST USE THEIR PERSONAL VALID EMAIL ID**).
3. After successful registration, a **Registration Number** will be sent to your registered email address.
4. To apply, click on '**Login or Register**', enter your **Registration Number** and **Password** (created during registration), type the Captcha, and click on '**Log in**'.
5. After Logging in, click on '**Apply Now**' for the post you wish to apply for.
6. Fill in the necessary details in the online application form.
7. Upload your scanned Photograph, Signature, Left Thumb Impression and other necessary documents (as described in Para No. 3 of the '**IMPORTANT INSTRUCTIONS TO CANDIDATES**').
8. Make the online payment of the examination fee through State Bank Collect only (No other mode of payment shall be accepted). The payment receipt so generated shall be uploaded in the designated field of the online application form.

N.B.-

- I. **Application without payment of Examination fees will not be accepted.**
- II. **For any recruitment-related inquiries, please send an email to the recruitment email address, i.e., claims.hcmrecruitment@gmail.com.**
- III. **For recruitment-related updates, refer only to the official website www.hcmimphal.nic.in. (Information from any other sources will not be held accountable.)**


05/08/26

CERTIFICATE OF PRACTICE

This is to certify that Shri/Smt/Km (***Name of the Advocate***) was enrolled as an Advocate in the (***Name of Bar Council***) on (***DD/MM/YYYY of issuance***), his/her Enrollment No. is (***Enrollment No.***) and is/was practicing as such continuously till (***DD/MM/YYYY***).

This certificate is issued for the purpose of submission in connection with the Manipur Judicial Service Grade – I Recruitment Examination, 2026.

Date :

Bar Council of _____
(Sign & Seal)

CERTIFICATE OF EXPERIENCE

This is to certify that Shri/Smt./Km. (***Name of the Employee***) is presently employed as (***Designation***) in the (***Name of the Department/Office/Organisation***). He/She initially joined service in this Department/Office/Organisation on (***DD/MM/YYYY***) and has been continuously working till (***DD/MM/YYYY***).

This certificate is issued for the purpose of submission in connection with the Manipur Judicial Service Grade – I Recruitment Examination, 2026.

Date :

(Sign & Seal of the Competent Authority)


05/08/26